

SL. No.21

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)

CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 08.02.2024 AT 10:30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	Company Petition IB/168/2023
NAME OF THE COMPANY	Suryajyoti Infotech Ltd
NAME OF THE PETITIONER(S)	State Bank of India
NAME OF THE RESPONDENT(S)	Suryajyoti Infotech Ltd
UNDER SECTION	7 of IBC

ORDER

Present: Ld. Counsel Ms. Meghana for the Petitioner.

Ld. Counsel Mr. S. Rajagopalan for the Respondent.

Ld. Counsel for the Respondent prays time for filing of Vakalat as well as counter.

Prayer is allowed. **Matter is adjourned to 18.03.2024.**

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)